GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2409 ANSWERED ON:10.03.2011 MGNREGS IN KERALA Antony Shri Anto

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has stopped financial assistance to the State of Kerala under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government is satisfied with the implementation of this Scheme in the State of Kerala;

(d) if not, the reasons therefor and the steps taken by the Government in this regard;

(e) whether the Government has any plan to increase the wage given to the beneficiaries under MGNREG Scheme; and

(f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): No, Sir. Mahatma Gandhi NREGA is demand based legislation. Central Government releases funds to the States as per the projections made in the approved labour budget of the States/districts which is based on physical and financial performance of the State in the previous financial year. First installment is released in April/May subject to a minimum of 50% of agreed labour budget after adjusting the opening balance available with the State/districts. For second installment, the States are required to submit their release proposals along with utilization certificates showing utilization of atleast 60% of the available resources. During the current year so far, a sum of Rs. 68589.90 lakh has been released to the State of Kerala. As reported by the State Government, the State had available funds amounting to Rs. 68381.07 lakh up to January, 2011 out of which Rs. 44166.12 lakh had been spent.

(c): Yes, Sir. A total of 1017877 households have so far been provided employment in the State during the current year resulting in generation of 327.25 lakh persondays of employment.

(d): Does not arise.

(e) & (f): The Government has revised the wages for unskilled manual workers under Mahatma Gandhi NREGA by indexing the notified wage rate to the Consumer Price Index for agricultural labour. The pre-revised wage rate under MGNREGA in the State was Rs. 125.00 per day which has been revised to Rs. 150.00 per day.